

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Contempt Petition No.37 of 1994 in

Dated:- 17 AUG 1994

APPLICATION NUMBER 156 of 1992.

APPLICANTS:

Sri.E.A.D'Souza and Others

To.

RESPONDENTS:

Sri.N.S.Ramachandran, Chief General
Manager, Telecom, Bangalore & Others.

1. Sri.K.V.Suryanarayanaiah, Advocate,
HL.587, Fort, Krishnarajapuram, Bangalore-36.
2. Sri.M.Vasudeva Rao, Addl.C.G.S.C.,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER~~ INTERIM ORDER, passed by this Tribunal in the above
mentioned application(s) on 02-08-94.

Issued on

18/8/94

R.

of

for

DEPUTY REGISTRAR 12/8
JUDICIAL BRANCHES.

- 3 -

In the Central Administrative Tribunal Bangalore Bench Bangalore

C.P (Civil) Application No. 37 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<u>PKSVC/TVRMA</u> 2.8.1994 <u>O R D E R</u> Shri M.Vasudeva Rao, learned Standing Counsel submits that the directions of this Tribunal have been comp- plied with to the satisfaction of the petitioner by issuing of an order dated 27.7.1994. The counsel for the petitioner also says that he is satisfied with the order now passed. Under the circumstance we see no reason to pursue this contempt petition. Copy of the order passed in compliance of the directions of this Tribunal is placed on record. The contempt proceedings are dropped.



MEMBER [A]

VICE-CHAIRMAN

TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE